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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO.877 of 1994

DATE OF ORDER: 8th July, 1996

BETWEEN:

1. Shaik Meera
2. Kulsum Bebe

.. Applicants

and

1. Union of India represented by the General Manager, Dept. of Telecom, Abids, Hyderabad,
2. The Telecom District Engineer, Adilabad, Adilabad District,
3. The Accounts Officer (Telecom), Andhra circle, Hyderabad,
4. The Accounts Officer, O/o the Telecom District Engineer, Adilabad,
5. Reshma,
6. Shaheed Unnisa

.. Respondents

COUNSEL FOR THE APPLICANT: SHRI PRATAP NARAYAN SANGHI

COUNSEL FOR THE RESPONDENTS: Mr. NV RAGHAVA REDDY, ADDL.CGSC
M.P.CHANDRAMOULI for R-5

CORAM:

HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMINISTRATIVE)

ORDERS

(AS PER HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMINISTRATIVE))

None for the applicant. Heard Shri N.V.Raghava Reddy, learned standing counsel for R-1 to R-4 and Shri K.Janardhan Rao representing Shri M.P.Chandramouli, learned counsel for R-5.

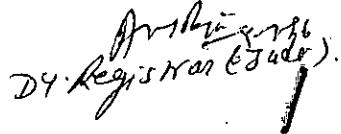
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2. The applicant's counsel inspite of repeated adjournemnts was not present when the case was called earlier. Even today when it is posted for dismissal, no representation for the applicant's side. In view of the above, it looks that the applicant is not willing to pursue his case further. Hence the application is dismissed for default. No costs.



(R. RANGARAJAN)
MEMBER (ADMN.)


Arshie
Dy. Registrar (Judge)

DATED: 8th July, 1996
Open court dictation

vsn

: : 3 :

Copy to:-

1. The General Manager, Department of Telecom, Union of India, Abids, Hyderabad.
2. The Telecom District Engineer, Adilabad, Adilabad District.
3. The Accounts Officer(Telecom), Andhra Circle, Hyd.
4. The Accounts Officer, O/O The Telecom District Engineer, Adilabad.
5. One copy to Sri. P.N.Sanghi, advocate, CAT, Hyd.
6. One copy to Sri. N.V.Raghava Reddy, Addl. CGSC, CAT, Hyd.
7. One copy to Sri. M.P.Chandramouli, advocate, for R-5, CAT, Hyd.
8. One copy to Library, CAT, Hyd.
9. One spare copy.

Rsm/-

Q-1796 OA-887/ky

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COMPARED BY

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APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 87/96

ORDER/JUDGEMENT
O.A.NO./R.R./C.P.NO.

O.A.NO.

877/96

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED *for default*

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLKR

II COURT

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